

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.82/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)

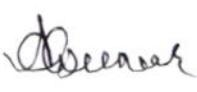
SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Ms. Geetaben Patel  
V/s.  
M/s. Kalpita Builders Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AJAY KUMAR	Practising Company Secretary for Petitioner	
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2.	Saurabh Bachawat	Advocate	
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**ORDER**

**TCP 82/397-398/NCLT/MB/MAH/2010**

1. Although the matter was listed for final hearing today, however, from the side of the Respondent seeking adjournment. No serious objection has been raised by the Petitioner.
2. Written submissions from the side of the Respondent is placed on record today, a copy by hand served on the Petitioner's counsel.
3. Matter is adjourned to **27.09.2017**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

22.08.2017

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**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)